

**Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill,
2024 (Amendment of Section 3 and Schedule II) (Bill Introduced)**

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

माननीय सभापति : प्रश्न यह है:

?कि महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI N. K. PREMACHANDRAN: Sir, I introduce the Bill.

15.41 hrs